

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

OA.No.542/1994

Mumbai this the 18th day of July, 2001

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Smt.Shanta Shastry, Member(A)

1. Madhya Rasilway Karmachari Sangh
and its Member(Regd.)
Its General Secretary Shri Anant
Karbhari Zalte,
Head Office, 33 Moti Bhavan,
D'silva Road, Dadar,
Bombay - 400 028.
2. Shri Ratan Singh Narayan Singh
TN 0068853, Wagon Repairer
Putia No.9, Kachhiaya Jhansi
(Central Railway, Workshop Jhansi) ... Applicants

By Advocate Shri G.K.Masand with
Shri R.D.Deharia.

V/s.

1. Union of India Through
The Secretary, Railway Board
Ministry of Railways
2. The General Manager,
Head Quarters Office,
Central Railway,
Bombay V.T.-400 001
3. The Chief Personnel Officer,
Head Quarter's Office, C.Rly.
Bombay, V.T. 400 001.
4. The Chief Workshop Manager,
Central Railway, Workshop,
JHANSI (U.P.)
5. The Senior Personnel Officer,
Central Railway C & W Workshop,
Matunga - Bombay - 19.
6. The Chief Workshop Manager,
Central Railway C&W Workshop,
Matunga - Bommbay - 19
7. The Chief Workshop Manager,
Loco Workshop Parel,
Bombay - 12.

8) Shri. Laxman Kaloo
IN. 005659 - Wagon Repairer
C/o Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

9) Shri. Mohammed Nasim Washirkhan
IN. 0002264 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.

10) Shri. Mathura Prasad Ramlal
IN. 2291 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

11) Shri. Ram Gopal Sirothiya
IN. 2312 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

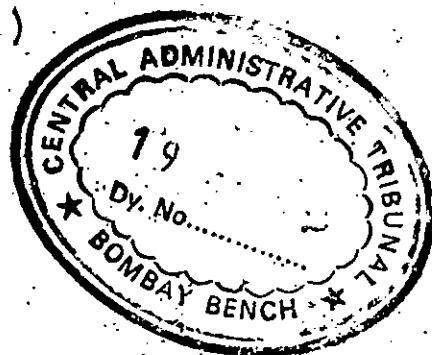
12) Shri. Maheshkumar Ayodhyapd
IN. 2278 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

13) Shri. Dalchand Sarman
IN. 2320 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

14) Shri. Abrar Ahmed Anwar Ahmed
IN. 2323 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

15) Shri. Shyam Kisore Sharma
IN. 0092349 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

16) Shri. Tajendra Singh Kuldeep
IN. 2351 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)



11 3 11

17) Shri. Sukhavas Singh Mulchand Yadav
TN. 2363 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.(U.P.)

18) Shri. Shyamlal Sonpal Pachori
TN. 2364 - Wagon Repairer
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.

19) Shri. Sitaram Lachho
TN. 2365 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.(U.P.)

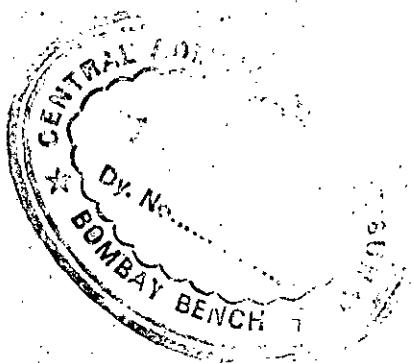
20) Shri. Brijmohan Jha Premnarayn
TN. 2366 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.(U.P.)

21) Shri. Rambharose Jha Hardas
TN. - 2367 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.(U.P.)

22) Shri. Vinod Kumar Singh
TN. 2447 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.(U.P.)

23) Shri. Pradeep Kumar Singh
TN. 2440 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.(U.P.)

24) Shri. Banvarilal Madhoparasad
TN. 22765 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI.(U.P.)



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25) Shri. Narayandas Baboolal
IN. 2485 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop. JHANSI (U.P.)

26) Shri. Shankarlal Madanlal
IN. 2486 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop. JHANSI (U.P.)

27) Shri. Triloksingh Kamta Prasad
IN. 2509 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop. JHANSI (U.P.)

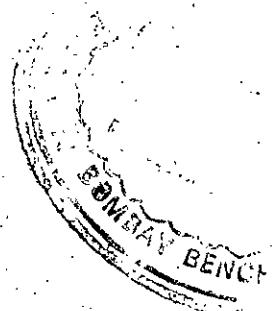
28) Shri. Sakeel Mohammad Md. Hajdi
IN. 2470 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop. JHANSI (U.P.)

29) Shri. Umashankar Mahavir Suchan
IN. 2608 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop. JHANSI (U.P.)

30) Shri. Mahesh Chandra Sundurlal
Nigam
IN. 2466 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop. JHANSI (U.P.)

31) Shri. Bhupendrasingh Bhopalingh
IN. 2469 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop. JHANSI (U.P.)

32) Shri. Mohanlal Narayan das
IN. 2539 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop. JHANSI (U.P.)



33) Shri. Dayaram Ramnath
TN. 2547 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

34) Shri. Kailash Narayan Durgaprasad
TN. 2525 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

35) Shri. Omprakash Singh
TN. 7349.3 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

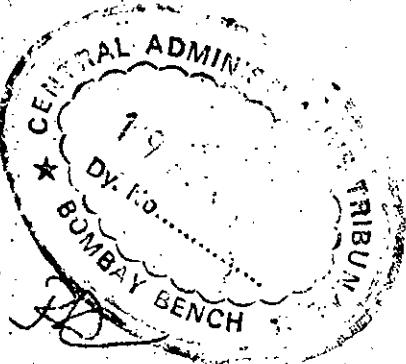
36) Shri. Mahendrapal Singh
TN. 2559 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

37) Shri. Omprakash Sharma
TN. 2536 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

38) Shri. Suresh Kumar Sharma
TN. 2530 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

39) Shri. Ganesh Prasad Mathura Prasad
TN. 2537 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

40) Shri. Surya Narayan Pandey
TN. 2839 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)



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41) Shri. Imam Vddin
TN. 2595 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

42) Shri. Sunil DeviDnath Samune
TN. 2529 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

43) Shri. Ajay Kumar Resigned on 20¹²/83
TN. 2560 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

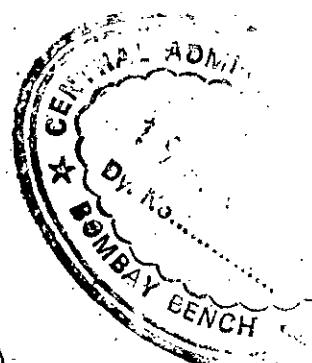
44) Shri. Maniram
TN. 2919 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

45) Shri. Shambhajit Singh
TN. 2342 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

46) Shri. Bhagwandas
TN. 2561 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

47) Shri. Santosh Chaugale
TN. 2528 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

48) Shri. Arunkumar Malviya
TN. 2512 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)



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49) Shri. Rajendra Kumar
TN. 2552.4 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

50) Shri. Bhagavan Pande
TN. 2532 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

51) Shri. Bhupendra Mohan Sharma
TN. 2541 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

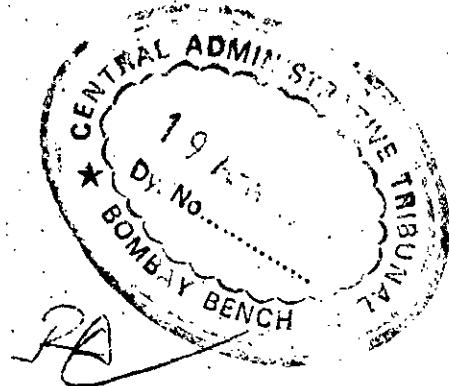
52) Shri. Ranjeet Prasad
TN. 2676 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

53) Shri. Shivsevan Gopi
TN. 2515 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

54) Shri. Satyanarayan Amrutlal
TN. 2359 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

55) Shri. Charansingh Jaisiram
TN. 2567 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

56) Shri. Shyamal Chunnal
TN. 2627 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)



57) Shri. Sharif Khan A.R.Khan
TN. 2673 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

58) Shri. Jagdishprasad Bhagirath
TN. 2631 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

59) Shri. Dinesh Khair S.N. Khir
TN. 2632 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

60) Shri. Halil Ahmad Karim
TN. 2610 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

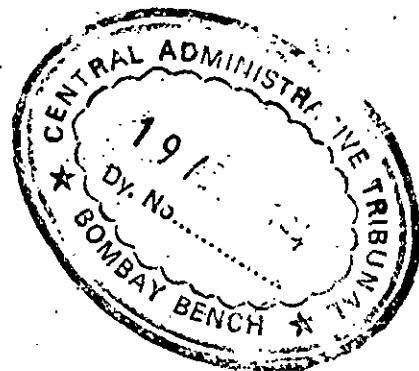
61) Shri. Gaumishankar Narayandas
TN. 2637 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

62) Shri. Riyaj Ahmad Ishyatak Ahmad
TN. 2618 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

63) Shri. Jagdish Prasad Munnalal
TN. 2664 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

64) Shri. Sitaram Shivedayal
TN. 2644 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

65) Shri. Shankar Singh Yadav
TN. 2704-1 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)



66) Shri. Chotalal Shyamal
TN. 2674 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

67) Shri. Umashankar Ghansyam
TN. 2642 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

68) Shri. Hardas Govind das
TN. 3006 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

69) Shri. Sallgram Pathak Ganpatram
TN. 2643 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

70) Shri. Suresh Chandra Guljailal
TN. 2675 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

71) Shri. Amritalal Chotalal
TN. 2656 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

72) Shri. Anil Kumar Ramsevak
TN. 2637 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

73) Shri. Suneharlal Jivaram
TN. 2645 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

Resigned on 11/8/86



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74) Shri. Harishankar Soni Laxman PD
TN. 2658 - Wagon Repairer
C/o. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

75) Shri. Prem Kumar Ram dayal
TN. 2646 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

76) Shri. Shivkant Awasthi.
TN. 2725 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

77) Shri. Ramesh prasad Mishra
TN. 2463 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

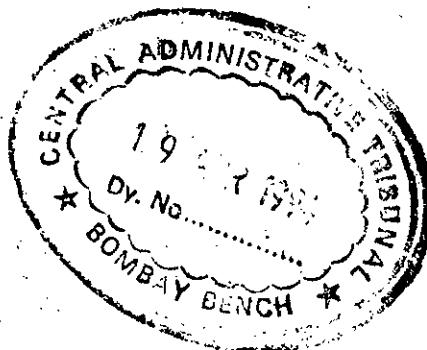
78) Shri. Rajendra Prasad Ganesh
TN. 2676 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

79) Shri. Ramprakash Motiram
TN. 2670 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

80) Shri. Ramsevak Ramchandra
TN. 2649 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

81) Shri. Balkrishna Halkoram
TN. 2671 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)
Shivrajsingh

Shri. Shivrajsingh Bhagwansingh
TN. 2665 - Wagon Repairer, 28668
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)



11/11/14

83) Smti. Jugal Kishore Roopalal
 TN. 2669 - Wagon Repairer,
 C/O. Chief Workshop Manager,
 C.Rly. Workshop, JHANSI (U.P.)

84) Shri. Suraj Prasad Chotalal
 TN. 2667 - Wagon Repairer,
 C/O. Chief Workshop Manager,
 C.Rly. Workshop, JHANSI (U.P.)

85) Shri. Pramodkumar Sharana D.K.
 TN. 2694 - Wagon Repairer,
 C/O. Chief Workshop Manager,
 C.Rly. Workshop, JHANSI (U.P.)

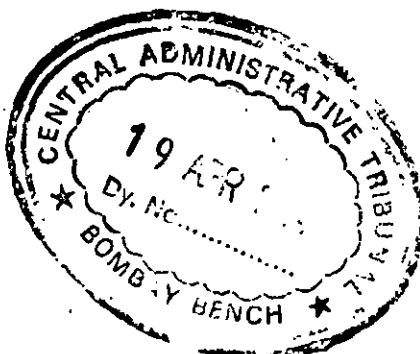
86) Shri. Mukhatiyar Khan Abdul Sattar
 TN. 2695 - Wagon Repairer,
 C/O. Chief Workshop Manager,
 C.Rly. Workshop, JHANSI (U.P.) Resigned on 22/5/86

87) Shri. Dharmdas Bhopu
 TN. 2766 - Wagon Repairer,
 C/O. Chief Workshop Manager,
 C.Rly. Workshop, JHANSI (U.P.)

88) Shri. Sitaram Hariram
 TN. 2696 - Wagon Repairer,
 C/O. Chief Workshop Manager,
 C.Rly. Workshop, JHANSI (U.P.)

89) Shri. Ganesh Prasad Sharana **Nethuram**
 TN. 2697 - Wagon Repairer,
 C/O. Chief Workshop Manager,
 C.Rly. Workshop, JHANSI (U.P.)

90) Shri. Kashiram Sukharam
 TN. 2723 - Wagon Repairer,
 C/O. Chief Workshop Manager,
 C.Rly. Workshop, JHANSI (U.P.) 91



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91) Shri. Balram Anuragi
TN. 2724 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

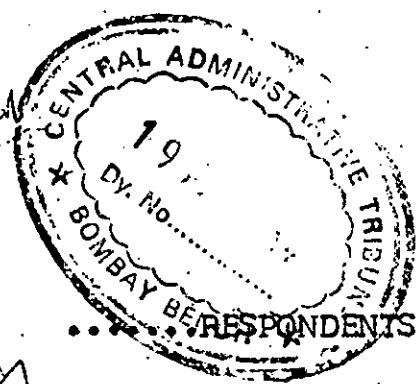
92) Shri. Chandra Mohan Ramshevak
TN. 2715 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

93) Shri. Virindraram Sahoo
TN. 2777 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

94) Shri. Ajaykumar Awasthi
TN. 2782 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

95) Shri. Durga Prasad Mahur
TN. 3148 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop, JHANSI (U.P.)

96) Shri. Shamsuddin Ahmad *Resigned*
TN. 2780 - Wagon Repairer,
C/O. Chief Workshop Manager,
C.Rly. Workshop JHANSI (U.P.)



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Please ^{see} Rider 1.

Rider 1

97. The Divisional Railway Manager,
Central Railway, Bombay U.T.

98. The Divisional Railway Manager,
Central Railway Nasik (Maharashtra).

99. The Divisional Railway Manager,
Central Railway, Nagpur (MP)

100. The Divisional Railway Manager,
Central Railway, Jhansi.

101. The Divisional Railway Manager
Central Railway, Jabalpur.

102. The Divisional Railway Manager,
Central Railway, Raipur.

103. The Divisional Railway Manager,
Central Railway, Golapur.

104. Shri A.B. Radhe, T.No. 336.
H.S. Mechanical Fitter,
Loco Shed (Elect.)
Central Railway Loco-Kalyan.

105. Shri A.B. Desai, T.No. 391
Shri A.B. Mechanical Fitter (Elect.)
Loco Shed (Elect.) Central Railway Loco - Kalyan.

106. Shri Ratan Shinde T.No. 234
H.S. Mechanical Fitter, Loco Shed (Elect.)
Central Railway Loco - Kalyan.

107. Shri Lekhade, T.No. 233
H.S. Mechanical Fitter Loco Shed (Elect.)
Central Railway Loco - Kalyan.

108. Shri C.B. Naik T.No. 376
H.S. Mechanical Fitter, Loco Shed (Elect.)
Central Railway Loco - Kalyan.

109. Shri G.B. Shettar T.No. 1038
H.S. Mechanical Fitter Loco Shed (Elect.)
Central Railway Kalyan.

110. Shri Damodar Shinde, T.No. 1041
H.S. Mechanical Fitter Loco Shed (Elect.)
Central Railway Loco Kalyan.

By Advocate Shri S.C.Dhawan for
Respondent Nos.1 to 7 and
97 to 108.

By Advocate Shri V.G.Rege for
8 to 96.

Respondent no

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

This OA has been filed on 19/4/94 by Applicant No.1 which is the Madhya Railway Karmachari Sangh and its members (Regd), through its General Secretary, and applicant No.2, an employee of the Central Railway Workshop, Jhansi, praying for, inter alia, quashing of the impugned orders (Annexure A-1 and A-2) passed by the office of the respondents at Jhansi.

2. A preliminary objection has been taken by the learned counsel for the respondents on the question of territorial jurisdiction of this Bench of the Tribunal to adjudicate, on the above impugned orders. However, in view of the Tribunals order dated 13/2/95, in which the same question of jurisdiction had already been heard and dealt with, the same cannot be re-agitated before another co-ordinate Bench.

3. Shri G.K.Masand, learned counsel for the applicants, Shri S.C.Dhawan, learned counsel for official respondents and Shri V.G.Rege, learned counsel for private respondents Nos.8 to 96 have been heard. The learned counsel for the applicants has relied on the order of Hon'ble Supreme Court dated 12/2/92 in Civil Appeal Nos.642, 642A (Annexure A-7). His main contention is that the respondents have failed to follow the Railway Board's order dated 26/3/90 strictly while passing the impugned orders.

4. Shri S.C.Dhawan, learned counsel has brought to our attention another order of the Hon'ble Supreme Court in a similar matter dealing with the same order dated 26/3/90 passed by the Railway Board, namely, the order dated 30/11/98 in Review

Petition (Civil) 1354-1398/95 in SLP 6451-6501 (copy placed on record). In the order dated 30/11/98, the Apex Court has held as follows:-

The only question involved relates to the inter se seniority of the employees of the petitioner in the Railways. The question is whether the inter-se-seniority is to count with effect from the date when they passed the trade test or with effect from the date they were re-classified. By order dated 12th February, 1992 passed by this Court in Civil Appeal Nos.642-642A of 1992, it was directed that the appeals be disposed of in terms of the decision taken by the Ministry of Railways by its order dated 26th March 1990. This decision of the Ministry of Railways of 26th March, 1990 was to the effect that the seniority will be reckoned with effect from the date of the passing of the trade test. This principle having thus been approved, it is evident that in the present case also, the seniority will have to be recast with effect from the date when the respondents passed their trade test. We order accordingly. We, however, direct that keeping in view the passage of time, the petitioner will neither make recovery of any money from any of the respondents nor revert any of the respondents if that would have been the consequence as a result of recasting of the seniority.

5. Shri G.K.Masand and Shri S.C.Dhawan, learned counsel for the parties, have submitted that applicant No.1, the Madhya Railway Karmachari Sangh and its members, which according to the respondents is not a recognised Union but Registered, consists of employees from other Divisions, other than Mumbai, including Jhansi. In the circumstances, the learned counsel for the official respondents has submitted that as the impugned orders have been issued from Jhansi office of Central Railway, the applicants can only pray for the reliefs in respect of those persons whose names figure in the impugned orders. In other words, he has submitted that applicant no.1 has no cause of

action as no order has been passed by the Central Railway Office at Mumbai so as to affect the rights of that Association at Mumbai. This position has not been disputed by the learned counsel for the applicants. Taking into consideration the relevant facts and circumstances and Tribunal's order dated 13/2/95, the reliefs prayed for in the OA will be confined only to the affected employees in Jhansi Division who have been included in the impugned orders.

6. According to the learned counsel for respondents, the respondents have correctly passed the orders, which have been impugned in this OA, in terms of the aforesaid orders of the Apex Court dated 12/2/92 which has been reiterated/clarified in the subsequent order dated 30/11/98. This position has, however, been disputed by the learned counsel for the applicants. The main grievance of the applicants is that, since they have already passed the trade test prior to revision of their seniority, which has been impugned in the present application, they should neither be reverted nor recoveries made from them by reduction of their pay, as has been done by the respondents, In this regard, it is noticed that the Tribunal vide its order dated 13/2/95, has stayed further recoveries being made from the applicants.

7. In the above facts and circumstances of the case and taking into account the aforesaid judgements of the Hon'ble Supreme Court dated 12/2/92 and 30/11/98, the OA is disposed of with the following directions:-

Respondents, namely, Respondents 1-4 to reconsider the impugned orders dated 4/10/93 and 30/11/92 Annexures A-1 & A-2) in the light of the Supreme Court orders (supra) and pass appropriate orders, including, quashing of the aforesaid orders, if necessary, to ensure that they have fully complied with the directions of the Hon'ble Supreme Court in terms of the letter dated 26/3/1990. They may pass such order as expeditiously as possible with intimation to Applicant No.1. No order as to costs.

Shanta
(MRS. SHANTA SHAstry)
MEMBER(A)

Lakshmi-Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
VICE CHAIRMAN

abp